

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3550
ANSWERED ON:17.04.2000
USE OF MONEY POWER IN RAJYA SABHA ELECTIONS
BHIM PRASAD DAHAL;RAVI PRAKASH VERMA;REENA CHOUDHARY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Union Government are aware that money power has played a great role in the recently concluded elections to the Rajya Sabha; and

(b) if so, the steps taken/proposed to be taken to check misuse of money power in a blatant manner to bring the entire parliamentary system in to disrepute?

Answer

MINISTER OF STATE FOR LAW, JUSTICE & COMPANY AFFAIRS

(SHRI O. RAJAGOPAL)

(a) & (b) The Government is aware of allegations made in this regard as reported in the newspapers. Some corrective steps have also been suggested which are under examination by the Government.